

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 12, 2007

No. 8 /DR (S)/2007

The Court's notification No. 1827/DR(S)/2006 dated 20.12.2006 regarding posting of Sri **Mahendra Singh-IV**, Special Judicial Magistrate, First Class for trying cases relating to C.B.I. cases, Lucknow as Civil Judge, Junior Division, Mehrauni (Lalitpur) is hereby cancelled.

NO. 9 /DR (S)/2007

Sri **Umesh Chandra Pandey-II**, Special Judicial Magistrate, First Class for trying cases relating to Air & Water Pollution, Lucknow to be Civil Judge, Junior Division, Mehrauni (Lalitpur) in the vacant court.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 12 /DR (S)/2007: Allahabad: Dated: January 12, 2007.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, Lucknow & Lalitpur. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Lucknow & Lalitpur. (Information available on E-mail).

BY ORDER OF THE COURT,
Sd/-

(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)